

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of Commencement of CIRP: 28-03-2023; List of Creditors as on: 04-01-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number: [\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	308	3081541005.55	292	2628796965.77	21.86	0	0	452744040	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	8039317508	2	8039317508	66.84	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	2363116975	6	982277975	8.17	0	0	1380839000	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	6	1002562	6	1002162	0.01	0	0	400	Annexure 6
7	Operational creditors (Government Dues)	2	385913080	0	0	0.00	0	0	385913080	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	100	313845443.66	75	141088522.67	1.17	0	0	172756921	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	13	815220287	12	235819197	1.96	0	0	579401090	Annexure 9
Total		442	14999956861.21	393	12028302330.44	100.00	0	0	2971654531	